I Ramcsh Kumar Roy, Son of Munshi lal ray, aged 46 years, belonging to BIHAR SECRETARIAT SERVICE and presently working as Assistant, Parliamentray affairs Deptt., Bihar, Patna (Diputation As P.A Leader of Oppositon, Bihar Vidhan Sabha) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No	Description	Self	Spouse Name(5)- Anita Kumari SDE(BSNL)	Dependant-1 Name- (Kumar Tejas)	Dependant-2 Name- (Kumar Shreyash)	Dependant-3 Name(N.A)
1	2	3	4	5	6	7
(i)	Cash	150000	180000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institution And Non-Banking Financial Companies	115000	958001	NIL	NIL.	NIL
(iii)	Bonds, Debentures and Shares in companies	30000	95000	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies etc.	PLI-200000 PPF-189322		NIL	NIL	NIL
(v)	Motor Vehicles (details of make etc.)	Motercycle Make 2008	Alto Make-2009	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold149gm, Silver-250gm	Gold445gm, Silver-2.8kg	Gold-15gm	Golg-15gm	NIL
(vii)	Other assets, such as values of claims/interest	NIL	NIL	NIL	NIL	NIL

Note:- Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

indicates

SI. No.	Description	Self	Spouse Name(S)-	Dependant-1 (Kr Tejas)	Dependant-2 (Kr Shreyash)	Dependant- 3 Name
1	2	3	4	5	6	7
(i)	Agricultural Land - Location (s) - Survey number (s) - Extent (Total measurement) - Current Market Value	बंटवारा रहित पैतृक संपरित	Vill-Telmar, Block- Harnaut, Nalanda Ek fasla land 1.346 Acre	NIL	NIL	NIL
(11)	Non-Agricultural Land - Location (s) - Survey number (s) - Extent (Total measurement) - Current market value	Sarifaganj Patna city, Area-1013 Sq Feet & Paharpur Part-2, Block-phulwari, dist- patna, Area-1 khata	Nathupur, Block- Phulwari, Area-1 katha 6 dhur & Paharpur Part-2, Block phulwari, dist- patna, Area-2 khata 1 dhur	NIL	NIL	NIL
(iii)	Building (Commercial and residential) - Location (s) - Survey/door number (s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses/Apartments, etc Location (s) - Survey/door number (s) - Extent (total measurement) - Current market value	बंटवारा रहित पैतृक संगत्ति	NII,	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

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^{*} Dependant here means a person substantially dependent on the income of the employee.

(2)

I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-[Note: Please give separate details for each item)

SI.	Description	Name & address of Bank/Financial Institutions (s)/Department (s)	Amount outstanding as on 31.12.2018	
1	2	3	4	
(a)	(i) Loans from Banks	2814771/-	4540869/-	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of electricity	NIL	NIL	
	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income tax Return filed Give also Permanent Account Number (PAN)]	PAN NoADNPR1070K(Myself) Pan no AHJPK0238L (Wife)	Rs.	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed]	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

GPF/CPF/PRAN No. :-PTS/WEL-139 Gender (M/F) M Date of Birthe (DD/MM/YYYY) 1-7 0 2 0 1 Class/Group (A/B/C) C Cader BIHAR SECRETARIAT SERVICE (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Shar Bon < M

Name of Employee: RAMESH KUMAR ROY

Place: Patna Designation: Assistant

PATNA

Personal Detail

Home District

Date: Department: Parliamentary affairs deptt, govt of bihar.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.